

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 210 of 2012

Dated : 19th October, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bharat Aluminium Co. Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power
Transmission Co. Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen
Ms. Surbhi Sharma

Counsel for the Respondent (s): Mr. Sudhir Kathpalia for
Ms. Suparna Srivastava for R-1& 2
Mr. C.K. Rai
Mr. Ravin Dubey for R.3

ORDER

Admit. Issue notice. Mr. Sudhir Kathpalia takes notice on behalf of Respondent Nos. 1 & 2. Mr. C.K. Rai takes notice on behalf of Respondent No.3 and they seek some time to file the reply. Accordingly, they are directed to file the same on or before 09.11.2012 after serving copy on the other side.

Post the matter on **23.11.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk